

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Thursday, August 5, 2021/ 14 Sravana, 1943 (Saka)

(Ministries : Prime Minister; Atomic Energy; Communications; Development of North Eastern Region; Education; Electronics and Information Technology; External Affairs; Law and Justice; Personnel, Public Grievances and Pensions; Planning; Space; Statistics and Programme Implementation; Textiles; Tribal Affairs; Women and Child Development)

Total number of questions -- 160

Thorium as future fuel for nuclear reactors

1921 **Dr. Subramanian Swamy:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that enriched Thorium could be the future fuel for nuclear reactors;
- (b) whether any research is being undertaken in this sphere; and
- (c) the exact details thereof?

Reforms in atomic sector

1922 **Shri V. Vijayasai Reddy:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of reforms proposed in the atomic sector recently by the Finance Minister as a part of PM's ₹ 20 lakh crore package;
- (b) in what manner irradiation technology can be used for food preservation and whether this technology is still with the Ministry of Atomic Energy or has it been shared with the private players; and
- (c) to what extent setting up of units on PPP mode help in reducing the food wastage which is 50 kgs per person per year in the country and if calculated it runs into thousands of crores annually?

Radiation technology in treating sewage waste

1923 **Shri Kanakamedala Ravindra Kumar:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has undertaken any study regarding impact of radiation technology for treatment of municipal sewage on human beings;
- (b) if so, the details thereof;
- (c) whether it is a fact that Government has implemented this technology in certain parts of the country without fully ascertaining the impact of this technology on human beings; and
- (d) if so, the details thereof?

Setting up of nuclear power plants

1924 **Shri Rajmani Patel:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government proposes to set up 21 new nuclear power plants in the country;
- (b) if so, the details thereof;
- (c) the details of the stage of completion of these new projects, State-wise;
- (d) whether the energy generated through atomic energy may be used for supplying electricity for domestic and commercial purposes;
- (e) if so, the details thereof;
- (f) whether energy generated through atomic energy will enable the country to reduce dependency on coal and traditional sources of energy; and
- (g) if so, the details thereof?

Nuclear power plants in the country

1925 # **Ms. Saroj Pandey:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of nuclear power generating plants that are currently operational in the country and the megawatts of energy being produced by them every year;
- (b) whether Government has formulated any plans to build new plants or develop the production capacity of old plants, keeping in view the energy requirements of the future; and
- (c) if so, the details thereof?

Cancer hospital at Muzaffarpur

1926 # **Shri Sushil Kumar Modi:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the cost of cancer hospital to be setup with the collaboration of Tata Memorial Hospital at Muzaffarpur in Bihar, the departments which would be functioning in the hospital;
- (b) whether medical services in the hospital have commenced immediately on temporary basis, the details thereof;
- (c) the budgetary provision made during the last three years and for year 2021-22 along with the expenditure made per year; and
- (d) whether Government proposes to start work by inviting tender this year, if not, the reasons therefor?

Contribution of nuclear power

1927 **Shri Sambhaji Chhatrapati:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has prioritised generation of nuclear power to meet a part of overall demand;
- (b) if so, the contribution of nuclear power in the national grid as on March, 2021;
- (c) how much of nuclear power generation has been planned for the next five years;
- (d) whether Government has any plan to review the existing policy on nuclear power generation to increase the contribution in near future to bridge the gap between demand and supply; and
- (e) if not, the reasons therefor?

Status of functioning of IPPB

1928 **Shri Sanjay Seth:**

Shri K.C. Venugopal:

Will the Minister of **Communications** be pleased to state:

- (a) the status of functioning of India Post Payments Bank (IPPB) under the Department of Posts;
- (b) whether many firms including global banking institutions have reportedly expressed interest for being associated with IPPB and if so, the details thereof and the action taken by Government thereon;
- (c) whether IPPB is offering payment bank services to the rural population using Door Step Banking along with the regular counter services and if so, the number of rural population benefitted; and
- (d) whether Government has any proposal to open more such IPPBs in remote and rural areas in States?

Corporate Insolvency Resolution Process (CIRP)

1929 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Communications** be pleased to state:

- (a) whether the Reliance Communications Limited is currently undergoing Corporate Insolvency Resolution Process (CIRP) under the Insolvency and Bankruptcy Code (IBC);
- (b) if so, the details thereof;
- (c) whether it is a fact that the Adjusted Gross Revenue (AGR) dues owed by the said company at the time of declaring bankruptcy was ₹ 25199.27 crores;
- (d) if so, the details thereof; and
- (e) if not, the details of AGR dues owed by Reliance Communications Limited (RCL) and Reliance Telecom Limited (RTL)?

Status of BharatNet project

1930 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Communications** be pleased to state:

- (a) the details of aims and objectives of Phase-I of BharatNet Project;
- (b) the funds sanctioned, allocated, released and utilized during each of the last three years and the current year, State/UT-wise;
- (c) the targets fixed and the achievement made by Government thereunder, State/UT-wise, including Bihar and Jharkhand along with the progress made on the said project;
- (d) whether progress on Phase-II of the project is going on as per schedule;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Participation of Chinese companies in 5G network rollout

1931 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Communications** be pleased to state:

- (a) whether Government will allow Chinese companies to participate in the 5G network rollout;
- (b) if so, the details thereof;
- (c) whether the US has banned Chinese company Huawei over security concerns; and
- (d) if so, the reasons therefor?

Delay in completion of BharatNet project

1932 **Shri Sanjay Singh:**

Will the Minister of **Communications** be pleased to state:

- (a) whether it is a fact that BharatNet project is running behind schedule in both phase one and phase two of its implementation;
- (b) if so, the details of the delay in project and the reasons therefor;
- (c) whether it is also a fact that Universal Service Obligation Fund (USOF) did not impose any penalty on Common Service Commission(CSC) for delays in completion of BharatNet work on the set deadlines; and
- (d) if so, the reasons therefor?

Contract under BharatNet project

1933 **Shri Sanjay Singh:**

Will the Minister of **Communications** be pleased to state:

- (a) whether there exists a tender in place while issuing project contract under BharatNet by Department of Telecommunications (DoT) to private parties/CSC-SPV through CSC Wi-Fi Choupal Services India Private Limited;
- (b) if so, the details of all the tenders issued for the project; and
- (c) district-wise details of the Gram Panchayats that are internet connectivity service ready till date?

Utilization of funds under USOF

1934 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Communications** be pleased to state:

- (a) the quantum of funds collected under the Universal Service Obligation Fund (USOF) from telecom service providers during the last three years, year-wise and company-wise; and
- (b) the details of utilization of funds under USOF during the last three years, year-wise and State-wise in the North Eastern Region?

Connection of Panchayat Headquarters with optical fibre

1935 # **Shri Satish Chandra Dubey:**

Will the Minister of **Communications** be pleased to state:

- (a) whether all the Panchayat Headquarters in the country have been connected with optical fibre cable;
- (b) if so, the details of their number, State-wise; and
- (c) if not, the number of remaining Gram Panchayats, State-wise?

PLI Scheme for telecom gear manufacturing companies

1936 **Shri K.C. Ramamurthy:**

Will the Minister of **Communications** be pleased to state:

- (a) the performance of Production-Linked Incentive (PLI) Scheme being implemented by Government for telecom gear manufacturing companies;
- (b) in what manner the above will help in making India a global leader in 5G gear manufacturing hub;

- (c) in what manner the Ministry will ensure that more money is spent on R&D; and
- (d) the anticipated employment opportunities being created through this scheme in the coming five years?

Telephone interception

1937 **Shri John Brittas:**

Will the Minister of **Communications** be pleased to state:

- (a) whether it is a fact that Telegraph and Information Technology Act facilitate telephone interception of individuals by competent authority in Government;
- (b) if so, the details thereof;
- (c) the number of persons whose telephones were intercepted from 2016 till today; and
- (d) the year-wise interception?

Financial frauds by telemarketing companies

1938 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Communications** be pleased to state:

- (a) in what manner, the Ministry is addressing pesky calls and messages and financial frauds by telemarketing companies and others;
- (b) whether it is a fact that there was a mechanism earlier called 'Do Not Call Register' and reasons for failure of this initiative;
- (c) whether there is any move to revisit the existing mechanism to control and contain pesky calls; and
- (d) if so, the details thereof?

Financial performance of BSNL

1939 **Dr. Fauzia Khan:**

Will the Minister of **Communications** be pleased to state:

- (a) the revenue generated, along with the profit or loss incurred by the BSNL during the last five years, year-wise and the current year along with the reasons for the same;
- (b) the steps taken by Government to save the jobs of permanent and temporary employees of the BSNL;
- (c) whether the income of the BSNL has declined during the said period and if so, the details thereof; and
- (d) the expenditure incurred by BSNL for salaries of its employees during the same period?

India Post banking and insurance services

1940 **Shri Partap Singh Bajwa:**

Will the Minister of **Communications** be pleased to state:

- (a) the number of active Post Office savings accounts since 2016;
- (b) the number of individuals/entities that have used India Post e-banking services since 2016;
- (c) the number of individuals/entities that have availed the International Money Transfer facility since 2016;
- (d) the number of individuals/entities that have availed any Postal Life Insurance Scheme since 2016; and
- (e) the number of individuals/entities that have availed any Rural Postal Life Insurance Scheme since 2016?

Jobs on compassionate ground

1941 **Shri Ramkumar Verma:**

Will the Minister of **Communications** be pleased to state:

- (a) whether the Ministry has any data with respect to the deaths of their staff during their service period/on duty, if so, the details thereof; and
- (b) the number of jobs that have been given to the kins/dependent of the deceased staff on compassionate ground during the last five years, State-wise and year-wise details thereof and the details of pending cases thereof?

Payment to BSNL employees

1942 # **Shri Sushil Kumar Modi:**

Will the Minister of **Communications** be pleased to state:

- (a) the total number of employees who worked in BSNL and the number of employees who have taken VRS;
- (b) the outstanding amount to be paid to BSNL by the department, by when Government would pay this amount;
- (c) the amount already paid to the employees who took VRS and the details of the outstanding amount; and
- (d) the details of the provision made for VRS and capital expenditure in the budget of year 2020-21 and the details of the expenditure incurred?

PM-WANI Scheme

1943 # **Shri Narhari Amin:**

Will the Minister of **Communications** be pleased to state:

- (a) whether Government has launched PM-WANI Scheme to provide internet and Wi-Fi facilities in all villages of the country;
- (b) the number of villages which have been connected under the said scheme so far;
- (c) the number of villages which are yet to be connected under the said scheme; and
- (d) the number of villages of Gujarat which have been connected along with the number of villages which are yet to be connected?

Landline telephone connections

1944 **Shri M.V. Shreyams Kumar:**

Will the Minister of **Communications** be pleased to state:

- (a) the number of existing landline telephone connections in the country, State-wise;
- (b) the reasons for decline, if any, in the number of landline connections during the last two years;
- (c) whether Government has any proposals for alternative use of the existing landline connections, its infrastructure and facilities;
- (d) if so, the details thereof; and
- (e) if not, the future of the said infrastructure and facilities and present status of 5G technology implementations in India?

Nodal delivery centres in the country

1945 **Shri Sushil Kumar Gupta:**

Will the Minister of **Communications** be pleased to state:

- (a) whether the Ministry has drawn any plan to have a tie-up between e-commerce companies and India Post for establishing various nodal delivery centres across the country;
- (b) if so, the details thereof;
- (c) if not, whether Government would get any such proposal examined in due course of time; and
- (d) the new activities proposed to be undertaken by Post Offices in the country keeping in view the situation arising out of COVID-19 pandemic?

Revamping of BSNL/MTNL

1946 **Shri G.C. Chandrashekhar:**

Will the Minister of **Communications** be pleased to state:

- (a) the loss or profit of MTNL & BSNL during the last three years, their total liabilities as compared to their profits, and the service infrastructure available with them in comparison to their private counterparts for mobile services;
- (b) whether BSNL and MTNL have failed to attract customers as compared to their private counterparts despite having large infrastructure, particularly in urban areas;
- (c) if so, the reasons found out by these Government companies including for call drops and low connectivity; and
- (d) whether Government is considering the restructuring/revamping of these companies to make them competitive and profitable?

Revival of BSNL and MTNL

1947 **Shri Sanjay Raut:**

Will the Minister of **Communications** be pleased to state:

- (a) whether there is any plan to revive state owned telecom operators BSNL and MTNL and also bailing out ailing private operators which are facing financial crisis;
- (b) if so, the details thereof;
- (c) whether Government is considering to make new policy to encourage more players to run mobile business to provide more secure and affordable mobile services to the consumers in the country; and
- (d) if so, the details thereof?

Development of North Eastern Region

1948 **Shri Vivek K. Tankha:**

Will the Minister of **Development of North Eastern Region** be pleased to state:

- (a) whether Government has undertaken any projects to develop North-Eastern Region holistically, especially Assam, if so, the details thereof;
- (b) the details of Detailed Project Report (DPR) received by Central Government from State Governments of North Eastern Region, particularly from Assam, during the last three years; and
- (c) the details of approval and/or sanction, if any, given by Government to these DPRs and the reasons, if the same have not been considered?

Schemes undertaken under North East Venture Fund

1949 **Shri Kamakhya Prasad Tasa:**

Will the Minister of **Development of North Eastern Region** be pleased to state:

- (a) the details of various schemes for the North Eastern States during the last three years, year and State-wise under the North East Venture Fund;
- (b) the details of schemes for the State of Assam, district-wise and project-wise including the funds sanctioned; and
- (c) the status of implementation of these projects and the timeline by which these projects would be completed?

Infrastructure development in NE Region

1950 # **Ms. Saroj Pandey:**

Will the Minister of ***Development of North Eastern Region*** be pleased to state:

the State-wise details of the new infrastructure schemes approved during the last five years for the development of North Eastern States under the Central Sector Scheme of Government?

Protection of culture and tradition of North-East

1951 **Shri Sambhaji Chhatrapati:**

Will the Minister of ***Development of North Eastern Region*** be pleased to state:

- (a) whether Government has launched any special plan and introduced schemes in North-Eastern States to keep the original culture, traditions and customs of the people alive;
- (b) whether such plans and schemes are being reviewed at regular intervals and have been found to be serving the meaningful purpose;
- (c) the details of original tribal festivals in North-Eastern States which are receiving patronage of Government for popularisation and to ensure greater participation of the people; and
- (d) the special schemes and programmes in progress to connect the people of North-Eastern States with rest of India?

Education projects in Punjab

1952 **Shri Shwait Malik:**

Will the Minister of ***Education*** be pleased to state:

- (a) the details of education projects being run in Punjab, district-wise;
- (b) the details of funds allocated/released for these projects during the last three years and the current year in Punjab, year-wise and district-wise;
- (c) the total amount of funds spent on higher education projects during the aforesaid period, district-wise; and
- (d) the steps taken/being taken by Government for effective implementation of such education projects in Punjab?

Changes in the Constitution of Punjab University

1953 **Shri Naresh Gujral:**

Will the Minister of ***Education*** be pleased to state:

- (a) whether Government is changing the basic structure of the Constitution of Punjab University by doing away with the elections to the Senate and the Syndicate; and
- (b) if so, the details thereof?

Engagement of NCAER for skill development in schools

1954 **Shri Sanjay Seth:**

Shri K.C. Venugopal:

Will the Minister of **Education** be pleased to state:

- (a) whether the new National Education Policy released in 2020 has put a great emphasis on skill development from young age in schools and if so, details thereof;
- (b) whether the CBSE has signed an MoU with National Council of Applied Economic Research (NCAER) for a project on skill development in schools and if so, details thereof;
- (c) number of research studies to be undertaken by NCAER to provide appropriate advice on development of skills in schools in accordance with the National Education Policy 2020; and
- (d) the other steps taken by Government to develop skills in schools in a time bound manner?

Atal Tinkering Labs

1955 # **Shri Kailash Soni:**

Will the Minister of **Education** be pleased to state:

- (a) whether Atal Tinkering Labs (ATLs) were opened across the country;
- (b) whether it has been observed at many places that the maintenance of these labs is not being done after its opening, State-wise details of number of Atal Tinkering Labs opened and functional;
- (c) whether apart from having transparency in awarding tender in the institutions for opening Tinkering labs, there is a provision of five years maintenance by the tendee; and
- (d) if so, the details of audit of its maintenance by Government; and
- (e) if not, the reasons therefor?

Cooks under Mid-Day Meal Scheme

1956 # **Shri Kailash Soni:**

Will the Minister of **Education** be pleased to state:

- (a) the number of cooks engaged for the cooking work under the Mid-Day Meal Scheme;
- (b) the honorarium being paid to these cooks and since when; and
- (c) whether the honorarium for the cooks will be increased by Government, if so, by when it is likely to increase?

Courses in Central University of Jharkhand

1957 **Shri Dhiraj Prasad Sahu:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that Central University of Jharkhand offers only BA and Integrated BSc. programmes and does not offer honours courses in any particular subject as offered by other universities; and
- (b) if so, the details thereof, and if not, the reasons therefor?

School fees during lockdown period

1958 **Shri Naranbhai J. Rathwa:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is aware that during the closure of schools and educational

institutions in 2020-21 and in the current academic session, due to pandemic and lockdown, the management of these institutions continued to charge exorbitant fees and other charges thus putting parents in the quandary;

(b) if so, details and reasons for charging exorbitant fees and other charges by educational institutions during lockdown; and

(c) whether Government would consider the hardship of parents of students of private schools/institutions and reduce the burden of the parents by reducing exorbitant fees and if not, the reasons therefor?

Beneficiaries under Mid-Day Meal Scheme

1959 **Smt. Vandana Chavan:**

Will the Minister of **Education** be pleased to state:

(a) State/UT-wise allocation and expenditure for Mid-Day Meal Scheme, and total beneficiaries and number who received benefits from March 2020 till now, and if not, the reasons therefor;

(b) State/UT-wise beneficiaries who were given food security allowance and dry rations, and number of days they were provided this, from March 2020 till now, and if not, the reasons therefor;

(c) State/UT-wise number of cooks/helpers who were paid honorarium, months paid for, and funds allocated and spent on the same, and if not, reasons therefor; and

(d) whether Government has conducted any assessments of COVID-19 on undernutrition among children, and if not, the reasons therefor?

Funds allocation to revive schools after COVID-19 pandemic

1960 **Smt. Vandana Chavan:**

Will the Minister of **Education** be pleased to state:

State/UT-wise details of funds allocated and disbursed and targets to be achieved by each State with respect to distribution of physical learning materials such as textbooks, computers etc., enhancing access to Water Sanitation and Hygiene (WASH) facilities such as drinking water and toilets, tracking 'out of school children' and supporting their return to school and developing face-to-face and digital accelerated learning programmes to recover learning loss due to interruptions from COVID-19 pandemic?

Educational institutions of global standards

1961 **Shri P. Bhattacharya:**

Lt.Gen. (Dr.) D. P. Vats (Retd.):

Shri Vijay Pal Singh Tomar:

Will the Minister of **Education** be pleased to state:

(a) whether it is a fact that Government is contemplating to develop its major educational institutions to match with global standards; and

(b) if so, the manner in which Government would make its major educational institutions world class, in such a situation, the details thereof?

Establishment of higher educational institutions in Andhra Pradesh

1962 **Shri Y. S. Chowdary:**

Will the Minister of **Education** be pleased to state:

(a) whether Government has allocated funds to the higher educational institutions

established in Andhra Pradesh post bifurcation as per Andhra Pradesh Reorganization Act, 2014;

(b) if so, the details thereof; and

(c) the details of requirement of funds to each established institutions, funds allocated and to be allocated for their completion?

Problems with online exams

1963 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of **Education** be pleased to state:

(a) whether the Ministry is aware of the problems faced by students in online exams;

(b) if so, the steps to address these problems along with details and relevant data;

(c) whether the Ministry has considered conducting exams offline; and

(d) if so, the details thereof?

Kitchen-cum-Stores for Andhra Pradesh

1964 **Shri V. Vijayasai Reddy:**

Will the Minister of **Education** be pleased to state:

(a) whether nearly 44,500 Kitchen-cum-Stores were sanctioned for Andhra Pradesh between 2006-07 and 2019-20;

(b) if so, the district-wise details thereof;

(c) whether out of these, only 18,000 have been constructed and 26,000 Kitchen-cum-Stores are yet to be constructed;

(d) if so, the district-wise details thereof; and

(e) the steps taken to construct 26,000 Kitchen-cum-Stores and by when they would be completed?

Central grants to private educational institutions

1965 **Shri Anil Desai:**

Will the Minister of **Education** be pleased to state:

(a) the allocation of budgetary grants for education since 2016;

(b) whether any grant has also been given to any private educational institutions during that period, if so, the details thereof;

(c) whether such private educational institutions are also bound to follow any terms and conditions, if so, the details thereof; and

(d) whether any violations have been reported and if so, the action taken thereon?

Revision of history textbooks

1966 **Shri Anil Desai:**

Will the Minister of **Education** be pleased to state:

(a) whether Government is aware that our history text books give very little or no place to our kings and kingdoms, falsely glorify Mughals and British rulers and mostly contain contents which tend to insult / defame our true history;

(b) If so, whether any specific study / research has been made to identify such materials if so, the action taken in this regard and the details thereof; and

(c) the details of experts associated with this study and whether any action can be taken for writing incorrect history?

Committee for promotion of faculties in Delhi Universities

1967 **Ch. Sukhram Singh Yadav:**

Smt. Chhaya Verma:

Shri Vishambhar Prasad Nishad:

Will the Minister of **Education** be pleased to state:

- (a) whether Delhi University administration demands from every department a panel of experts for inclusion in Selection Committees for promotion of Associate Professors/ Professors in its colleges;
- (b) whether Delhi University administration sends experts from outside the panel of experts sent by departments in gross violation of rules;
- (c) a complete list of experts for different subjects sent by University in different colleges clearly specifying names of those from outside within the panel of experts; and
- (d) whether Government proposes to get inclusion of experts from outside panel investigated so as to fix responsibility for violating process of fair and transparent selection?

Local language teachers in Kendriya Vidyalayas

1968 **Shri Tiruchi Siva:**

Will the Minister of **Education** be pleased to state:

- (a) the number of current vacancies for local language teachers in the Kendriya Vidyalayas, the State-wise details thereof; and
- (b) whether the Ministry has a mechanism to appoint Tamil language teachers in the Kendriya Vidyalayas of Tamil Nadu, if so, the expected timeline of the appointment?

Reserved category students in CFTIs

1969 **Dr. V. Sivadasan:**

Will the Minister of **Education** be pleased to state:

- (a) the number of students who were admitted in each undergraduate-level programme at each Centrally Funded Technical Institution (CFTIs) for each year from 2016 onwards, along with their SC/ST/OBC/EWS composition;
- (b) the number of students who have dropped out from each undergraduate-level programme at each Centrally Funded Technical Institution for each year from 2016 onwards, along with their SC/ST/OBC/EWS composition;
- (c) whether the dropout trends vary across different social categories in the same institutions; and
- (d) if so, the reasons behind this variance and measures taken recently to address it?

Recognition to Madrasas through SPQEM

1970 **Shri Prashanta Nanda:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government would come up with a plan to give recognition to Madrasas under the Scheme to Provide Quality Education in Madrasas (SPQEM) so that Madrasa degrees enable them to sit in the competitive examinations such as Civil Services, Banking Services and Defence Services;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Uniform education curriculum

1971 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is considering to introduce a uniform education curriculum across the country;
- (b) if so, the details thereof;
- (c) whether Government proposes to introduce Indian Education Service to make the country's education system efficient; and
- (d) if so, the details thereof?

Study of Economic history

1972 **Dr. Vikas Mahatme:**

Will the Minister of **Education** be pleased to state:

- (a) steps Government is taking to promote Indian History (Indian way of living, India before British empire, Indian values, Indian kings, etc.) in educational curriculum of students studying in schools and colleges, the percentage of the syllabus which depicts Indian History;
- (b) since India has a rich economic history with economists like Kautilya, Manu, Brihaspati and Sukracharya, who were traditional and insightful, whether the Ministry can provide a list of educational institutes where principles propounded by above mentioned proponents of Economics are taught extensively; and
- (c) whether the Ministry can provide a list of topics taught under Indian School of Economics?

Education for Children with Disabilities (CwD) during pandemic

1973 **Shri John Brittas:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has undertaken any steps to make learning during the COVID-19 pandemic easier for Children with Disabilities (CwD);
- (b) whether Government plans to create and maintain a unified database for CwD for quicker and easier interventions; and
- (c) if so, the details thereof, including stipulated time for the project, if not, the reasons therefor?

Centres for Study of Social Exclusion and Inclusive Policy

1974 **Shri Neeraj Dangi:**

Dr. Ameer Yajnik:

Will the Minister of **Education** be pleased to state:

- (a) the number of Centres for the Study of Social Exclusion and Inclusive Policy in the country;
- (b) the year-wise and university-wise details of budgetary allocation and funds spent on 'Centres for the Study of Social Exclusion and Inclusive Policy' from 2016-17 to 2020-21;
- (c) whether it is a fact that Government has stopped funding these Centres in recent years; and
- (d) if so, the details thereof and if not, the reasons therefor?

Projects under Higher Education Financing Agency

1975 **Shri Neeraj Dangi:**

Dr. Ameer Yajnik:

Will the Minister of **Education** be pleased to state:

- the details of projects approved under Higher Education Financing Agency (HEFA) in Financial Year 2019-20 and 2020-21;
- the details of loans given under the approved projects;
- the expected timeline for the approved projects to complete; and
- their current status, project-wise?

National Apprenticeship Training Scheme (NATS)

1976 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Education** be pleased to state:

- the aims and objectives of National Apprenticeship Training Scheme (NATS);
- whether after NATS, the opportunity of getting employment has gone up to 79 per cent in 2019-20;
- the status of the same in 2020-21 and 2021-22;
- the number of students taking NATS and Internship after completing their engineering and diplomas; and
- the efforts being made by the Ministry to ensure that 100 per cent students take apprenticeship?

Developing teaching standards through NPST

1977 **Shri B. Lingaiah Yadav:**

Will the Minister of **Education** be pleased to state:

- steps being taken for standards to be developed for all school teachers in the form of National Professional Standards for Teachers (NPST) to enhance the capabilities of teachers of public and private school in the country; and
- if so, the details thereof and progress made?

Hiring retired teachers for teachers' training programmes

1978 **Shri B. Lingaiah Yadav:**

Will the Minister of **Education** be pleased to state:

- steps being taken to use the services of senior and retired teachers for individual mentoring of school teachers and educators through constant online/offline support on subjects, themes and pedagogy; and
- if so, the present status thereof, State-wise and if not, the reasons therefor?

Virtual universities

1979 **Shri Ramkumar Verma:**

Will the Minister of **Education** be pleased to state:

- whether Government is considering to establish a number of virtual universities in the country;
- if so, the details thereof; and
- the steps taken by Government to achieve the desired Gross Enrollment Ratio (GER) in higher education as envisaged in the new National Education policy?

Digitalization of rural education

1980 **Shri Digvijaya Singh:**

Smt. Phulo Devi Netam:

Shri G.C. Chandrashekhar:

Will the Minister of **Education** be pleased to state:

- (a) whether Ministry has conducted an audit on status of digitalization of rural education system;
- (b) if so, State-wise details of audit conducted on disbursement of funds under relevant digital infrastructure schemes, from March 2020 till now;
- (c) if not, the reasons therefor;
- (d) whether Ministry has conducted an audit on how many rural schools have been digitalized and made operational i.e. they are equipped with an internet connection, computers/hand-held devices, webcams and other instruments to aid online learning; and
- (e) if so, State-wise details of audit conducted on disbursement of funds under relevant digital infrastructure schemes, from March 2020 till now?

Free internet facility for online education

1981 **Shri Vijay Pal Singh Tomar:**

Shri P. Bhattacharya:

Will the Minister of **Education** be pleased to state:

- (a) whether Government has decided to provide free of cost internet facility for online education to economically backward students in the country;
- (b) whether Government has considered granting financial assistance to the State Governments for the digital education for students from below poverty line households in the country;
- (c) if so, the details thereof along with the reaction of Government in this regard;
- (d) whether Government has received any request from the State Governments for provision of financial assistance to enable digital education in the prevailing pandemic situation; and
- (e) if so, the details thereof and response of Government thereto?

Yoga Education Programme

1982 # **Dr. Ashok Bajpai:**

Will the Minister of **Education** be pleased to state:

- (a) whether the "Yoga Education" Programme sponsored by the Central Government has been started in all the schools of the country;
- (b) if so, the details thereof;
- (c) the number of schools where said programme has been started; and
- (d) if not, the time-frame by which the same would be started in a proper way?

Duping students in online courses

1983 # **Dr. Ashok Bajpai:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is aware of the cases of fraud with the students by means of online courses by fake websites;
- (b) if so, number of such cases reported during last three years along with the action taken by Government in this regard; and

(c) the remedial measures adopted by Government to put a check on these fake websites?

Opening of Kendriya Vidyalayas

1984 **Dr. C.M. Ramesh:**

Will the Minister of **Education** be pleased to state:

- (a) the number of Kendriya Vidyalayas opened during the last five years in the country, the State-wise details thereof; and
- (b) whether there are shortages/vacancies of teachers in different disciplines in these schools, if so, shortage of vacancies or teachers discipline-wise and by when these vacancies are likely to be filled up, the details thereof?

Establishment of Model Degree Colleges

1985 # **Shri Mahesh Poddar:**

Will the Minister of **Education** be pleased to state:

- (a) the State-wise details of the progress made in the establishment of Model Degree Colleges in educationally backward districts of the country;
- (b) the terms in which these Model Degree Colleges will be different from the normal colleges and the role of the Central Government and State Governments in their infrastructure, appointment of teachers, financial management and operations; and
- (c) the details of the total funds approved by Government for establishment and operation of each Model Degree College, whether there is a provision or requirement of financial contribution even from the State Governments?

Mid-Day Meal Scheme during lockdown

1986 **Shri T.G. Venkatesh:**

Will the Minister of **Education** be pleased to state:

- (a) the data on the expenditure incurred on Mid-Day Meals during the months of nationwide lockdown, district-wise;
- (b) the details of measures undertaken by Government to ensure equitable distribution of meal kits or cooked meals to students;
- (c) whether Government proposes to continue the supply of meal packages in place of cooked meals to registered students, especially girl students, until complete lockdown from schools is lifted; and
- (d) if so, the details thereof?

Salary of seasonal teachers

1987 # **Shri Surendra Singh Nagar:**

Will the Minister of **Education** be pleased to state:

- (a) from when the services of seasonal teachers begin and the details of its duration;
- (b) whether they are given daily travelling allowance for encouragement, if not, the reasons therefor;
- (c) whether it is a fact that these teachers are being given only ₹4,000 per month since 2006, if so, whether Government has taken appropriate steps to increase it; and
- (d) by when the pending demands of these teachers will be fulfilled?

Poor internet connectivity in Jammu and Kashmir

1988 **Shri Vivek K. Tankha:**

Will the Minister of **Communications** be pleased to state:

- (a) whether it is a fact that the citizens of Jammu and Kashmir continue to remain victims to frequent internet shutdown and/or poor internet connectivity, if so, the details thereof and the reasons therefor; and
- (b) the details of steps, if any, taken by Government to redress their grievances, in view of the fact that the entire country has shifted to online world during the pandemic?

Social media platform

1989 # **Dr. Kirodi Lal Meena:**

Will the Minister of **Electronics and Information Technology** be pleased to state:

- (a) whether Government is aware of the fact that some social media platforms are allegedly trying to destroy country's democracy;
- (b) if so, the details thereof;
- (c) whether Government has written any letter to the social media management authorities, if so, the details thereof; and
- (d) whether Government has any plan to ban any social media platform in the country, if so, the details thereof?

'Digital India' Programme

1990 **Shri Iranna Kadadi:**

Will the Minister of **Electronics and Information Technology** be pleased to state:

- (a) the salient features of 'Digital India' Programme;
- (b) the details of the expenditure incurred thereon so far, State/UT-wise including Gujarat;
- (c) the details of the targets fixed and achievements made thereunder, State/UT-wise including Karnataka;
- (d) the details of BPOs set up by Government under the aegis of 'Digital India' Programme across the country, State/UT-wise including Karnataka and the achievements made by them; and
- (e) whether Government is contemplating setting up of BPOs in some more States, if so, the details thereof and the time by when it is likely to be done?

Increase in phishing attacks in India

1991 **Shri Sanjay Singh:**

Will the Minister of **Electronics and Information Technology** be pleased to state:

- (a) whether it is a fact that phishing attacks via WhatsApp and Telegram have soared in India according to data shared by Kaspersky Internet Security for Android;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether Government has planned vigilance for the same or developed any anti-phishing technologies recently to curb the situation; and
- (d) if so, the details thereof and the reasons therefor?

Crisis management plan on cyber attacks

1992 **Shri Subhash Chandra Singh:**

Shri Prashanta Nanda:

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether Government has been implementing a crisis management plan for tackling cyber attacks;
- (b) if so, the details thereof including the nature of threats addressed within the plan;
- (c) the details about the different stakeholders engaged including Government and citizens under the plan;
- (d) whether the required physical and digital infrastructure is present for execution of the plan;
- (e) whether Government conducts trainings and workshops with various stakeholders under the plan; and
- (f) if so, the details thereof for the last three years?

Stree Swabhiman Yojana

1993 # **Smt. Kanta Kardam:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the number of Common Service Centers for adolescent girls and women set up across the country under the 'Stree Swabhiman Yojana' of Government, the State-wise numbers thereof including Uttar Pradesh;
- (b) the State/UT-wise number of women entrepreneurs who have been provided with employment under the said scheme so far; and
- (c) whether sanitary pads have been provided by Government to women at affordable rates under the said scheme and if so, the details thereof?

Panchayats identified under PMGDISHA

1994 **Shri K.C. Ramamurthy:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the details of panchayats identified in Karnataka under Pradhan Mantri Gramin Digital Saksharta Abhiyaan (PMGDISHA) to provide digital literacy to every household;
- (b) whether it is a fact that more than 7 lakh households have been registered for digital literacy;
- (c) the number of households which are yet to be registered and efforts being made by the Ministry to cover all households to achieve the goals of digital literacy in rural areas; and
- (d) whether all the registered households have been trained and given certificates and, if so, the details thereof?

Regularisation of social media

1995 **Shri A. Vijayakumar:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether Government has any proposal to regularise social media in the country;
- (b) whether Government is aware that many of the micro blog/social media are funded by foreign investors to spread anti-establishment activities;
- (c) if so, the action taken to ban such blog/social media; and
- (d) if so, whether China is vigorously funding Indian social media for such anti-establishment act?

FIR against Twitter

1996 **Dr. Ameer Yajnik:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether organizations like Twitter have acted against the rules in recent times;
- (b) if so, action taken against it so far by Government;
- (c) whether an FIR has been lodged against Twitter;
- (d) whether any action of Twitter has been found in anti-national work; and
- (e) if so, the details thereof?

Digital divide in the country

1997 **Shri Derek O' Brien:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether Government has estimated the latest level of internet penetration or any such proxy, State-wise, in the country and if so, the details thereof;
- (b) whether there exists a digital divide between rural and urban India at present; and
- (c) if so, the steps being taken to address this gap?

PLIs in electronics and hardware segments

1998 **Shri Derek O' Brien:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether Government has an estimate of India's competitiveness at the global level in electronics and hardware categories (semiconductors, consumer goods, etc.), details of the same;
- (b) the details of the Production Linked Incentive (PLI) schemes for boosting these segments; and
- (c) the details of investment received till date under the PLI schemes and expected stream of investment in the future?

Investment in Information Technology

1999 # **Shri Ajay Pratap Singh:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

the year-wise details of the assistance provided by the Central Government to Madhya Pradesh to encourage investment in Information Technology sector during the last four years?

Identification of Significant Social Media Intermediaries

2000 **Dr. Amar Patnaik:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether Government has identified entities that can qualify as 'Significant Social Media Intermediaries' (SSMIs) under the recently notified Intermediaries Guidelines, 2021;
- (b) whether Government has written to all SSMIs asking for the compliance status of the obligations under these guidelines, a list of the SSMIs from whom Government has sought compliance status information;
- (c) whether Apple Inc. is also identified as an SSMI by Government;
- (d) whether Government has taken any penal steps against any SSMIs for non-compliance with the guidelines, if so, the details thereof; and

(e) if not, the reasons therefor?

Facilities through Mobile Seva

2001 # **Shri Mahesh Poddar:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the number of facilities and services that Government is providing to the public through 'Mobile Seva';
- (b) the State/UT-wise, year-wise and service-wise number of people who have so far taken benefit of 'Mobile Seva';
- (c) the State/UT-wise, year-wise details of the payment received through payment gateway against various services on different channels under 'Mobile Seva' and payment received manually for the same services; and
- (d) whether payment through Mobile Seva and personal information of the user is completely secure, the details of the security arrangements therefor?

Aarogya Setu App

2002 **Shri Surendra Singh Nagar:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the total number of citizens who have downloaded the Aarogya Setu App;
- (b) the detailed breakup of the urban and rural population of the same;
- (c) the number of people registered to volunteer under Aarogya Setu App in case of emergency;
- (d) if so, the details thereof, State-wise;
- (e) whether Government has reached out to the potential volunteer to provide relief in highly affected COVID-19 States; and
- (f) if so, the details thereof?

Indian nationals in Afghanistan

2003 **Shri Naresh Gujral:**

Shri Partap Singh Bajwa:

Will the Minister of ***External Affairs*** be pleased to state:

- (a) the number of Indian nationals currently in Afghanistan;
- (b) the number of such individuals that are there on behalf of Government of India;
- (c) the steps taken by Government to ensure the security of these individuals;
- (d) the number of Indian nationals in Afghanistan that are there in private capacity;
- (e) the steps taken by Government to ensure the protection of these private individuals; and
- (f) whether Government plans to evacuate any Indian nationals from Afghanistan and if so, the details thereof?

Investment in Afghanistan

2004 # **Shri Rewati Raman Singh:**

Will the Minister of ***External Affairs*** be pleased to state:

- (a) whether it is a fact that US forces have returned to the US from Afghanistan and with their departure Taliban is occupying one city after another;
- (b) whether it is also a fact that India's billion dollar investment in Afghanistan in several infrastructure and trade projects is under threat in such a situation; and
- (c) the safety measures being taken by Government to deal with the current situation?

Kaladan multi modal transit transport project

2005 **Shri Vivek K. Tankha:**

Will the Minister of *External Affairs* be pleased to state:

- (a) the details of the progress of construction of Kaladan Multi Modal Transit Transport Project from Zorinpui in India to Paletwa in Myanmar; and
- (b) the details of the timeline being followed to expeditiously complete the construction of the said project?

Attestation of documents by Indian Missions abroad

2006 **Shri Naranbhai J. Rathwa:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether all documents including Power of Attorneys (POAs) when produced in Indian Courts / Authorities need attestation by the Indian Missions abroad and service is rendered by the Indian Mission only after applicant's signatures are authenticated and stamp of the High Commission is affixed;
- (b) whether Honorary Consul, Consulate of India in Auckland, New Zealand is also empowered/ authorised to attest on behalf of High Commission; and
- (c) if so, the complete details thereof?

Membership in the United Nations Security Council

2007 **Dr. Sasmit Patra:**

Will the Minister of *External Affairs* be pleased to state:

the details of the manner in which India is planning to bid and progress for membership in the United Nations Security Council?

Evacuation of Indians from Afghanistan

2008 **Dr. Banda Prakash:**

Will the Minister of *External Affairs* be pleased to state:

- (a) action being taken by Government in lifting Indians from Afghanistan to India, in view of the ongoing Afghanistan conflict, if so, how many were lifted to India and how many are suffering in disturbed Afghanistan;
- (b) whether Government has plans to extend the Vande Bharat Mission like scheme to lift Indians from Afghanistan to India; and
- (c) if so, the details of such a scheme, if not, the reasons therefor?

Recognition of Indian vaccination certificates

2009 **Dr. Subramanian Swamy:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether some foreign countries have not yet recognized and honouring the COVID-19 vaccination certificates issued by the Indian Agencies for passengers arriving in their countries; and
- (b) if so, the steps Indian Government has taken to ensure that all vaccination certificates issued in India are honoured by other countries for entry of Indian passengers?

Introduction of Vaccine passports

2010 **Shri Harshvardhan Singh Dungarpur:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether Government plans to introduce vaccine passports to bring ease of travel to and from foreign destinations;
- (b) if so, the details of the personal information which would be included in the digital vaccine passport;
- (c) whether Government is planning to collaborate with other countries to bring out an Interoperable Passport;
- (d) whether Government has started negotiating with foreign countries and other international organisations for vaccine passports; and
- (e) if so, the details of the countries/organisations with which Government has initiated talks?

Relationship with Bhutan

2011 **Shri Rakesh Sinha:**

Will the Minister of *External Affairs* be pleased to state:

- (a) the number of Indians who live in Bhutan and number of them who have acquired permanent citizenship;
- (b) whether there is any mechanism other than Embassy to have regular and frequent interactions between policy makers, intellectuals and social elites of Bhutan and Ministry of External Affairs to understand the neighbour's problems and deter Chinese efforts to influence the Bhutanese politics and society;
- (c) whether India is helping Bhutan in police and civil administration training and encouraging cultural exchange programmes; and
- (d) whether the Indian Council of Cultural Relations would focus on Bhutan to evolve cultural ties more effectively?

Foreign aid for Andhra Pradesh

2012 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether Government received any consignment of foreign aid as relief during the COVID-19 pandemic across the country;
- (b) if so, details thereof;
- (c) whether Government has allocated such foreign aid to the State of Andhra Pradesh in the month of April, May and June, 2021 as a relief to be given to Covid affected patients;
- (d) if so, the details thereof;
- (e) whether Government has noticed/come across instances of misuse/misappropriation of such relief received from foreign entity by the State Government of Andhra Pradesh; and
- (f) if so, the details thereof and action taken in this regard?

Problems faced while entering and leaving India

2013 **Dr. V. Sivadasan:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether Government is aware of the difficulties faced by the Indian citizens while entering and leaving India;
- (b) whether any specific step has been taken by Government to help people who are

coming to India and going from India, the details thereof; and
 (c) whether any relaxation in testing protocols are given for those who have taken two doses of vaccine, the details thereof?

Use of drone over Indian Embassy in Pakistan

2014 **Smt. Priyanka Chaturvedi:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether recently a survey was conducted by an intelligence agency in Indian Embassy situated in Islamabad, Pakistan by a Drone;
- (b) if so, the action taken by the Indian Government against it;
- (c) whether the information about the incident has been provided to international organizations; and
- (d) whether India's foreign policy is equipped to prevent and control such incidences and provide adequate protection to Indian Embassies?

India's vaccine diplomacy

2015 **Dr. Vikas Mahatme:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether India's vaccine diplomacy can tackle China's economic globalisation and project India as a Vishvaguru during this pandemic;
- (b) whether the Ministry finds this as an opportunity to formulate long-term plan to develop strong bilateral and global relations since India's vaccine diplomacy will not just save lives of millions, but it will also create a benchmark in global history books; and
- (c) if so, the possible diplomatic outcomes thereof?

Participation with BIMSTEC alliance

2016 **Shri Sujeet Kumar:**

Will the Minister of *External Affairs* be pleased to state:

- (a) the current status of India's participation with reference to the North-Eastern Region for the Bay of Bengal Initiative for Multi-Sectoral Technical and Economic Cooperation (BIMSTEC) alliance;
- (b) the status of plans that have been made to reassess the progress of the India-Myanmar-Thailand Trilateral Highway and the Kaladan Multi-Modal Transit Transport Project under BIMSTEC, if any; and
- (c) the direct impact of the BIMSTEC's cross-country alliance on Government's 'Act East Policy' under the country's proposed foreign policy, if any?

New Passport Seva Kendras

2017 # **Shri Narhari Amin:**

Will the Minister of *External Affairs* be pleased to state:

the number of new Passport Seva Kendras opened during the last five years and the number of districts where Passport Seva Kendras are yet to be opened?

Assistance to victims of forgery

2018 **Shri Syed Zafar Islam:**

Will the Minister of *External Affairs* be pleased to state:

- (a) the steps taken by the Ministry to check fraud in the name of providing jobs abroad and torture of youth by fake institutions;
- (b) the steps taken to provide immediate assistance by Indian Embassies to the Indian citizens who become victims of forgery in foreign country;
- (c) whether the Ministry has made arrangement of online mechanism to bring improvement in this area; and
- (d) if so, the action taken by the Ministry against forgery and fake institutions?

Indian projects in Afghanistan

2019 **Lt.Gen. (Dr.) D. P. Vats (Retd.):**

Shri A. Vijayakumar:

Will the Minister of **External Affairs** be pleased to state:

- (a) the number of projects on infrastructure/development projects undertaken in Afghanistan;
- (b) whether many of Indian projects are under destruction and development work has gone in vain due to increase in Taliban activism in Afghanistan; and
- (c) whether any measures have been taken to ensure/safeguard the Indian investment/people in Afghanistan?

Reforms in criminal justice system

2020 # **Shri Rewati Raman Singh:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether due to the increasing incidents of extrajudicial killings in the country, the criminal justice system is slowly collapsing;
- (b) whether Government is aware of the fact that the common people of the country are getting disillusioned with the justice system and people are losing faith in the same;
- (c) the reforms Government proposes to make in the criminal justice system so that the faith of common people can be restored in judicial system of the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

All India Judicial Services

2021 **Shri Bhaskar Rao Nekkanti:**

Shri Prashanta Nanda:

Smt. Shanta Chhetri:

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government has made any progress towards the creation of an All India Judicial Services;
- (b) whether there is any information on the proposal of setting up of All India Judicial Service after the meeting chaired by Minister of Law and Justice on 16th January, 2017;
- (c) if so, the details thereof;
- (d) if not, the reasons therefor; and
- (e) the steps taken on the recommendations of the Committee of Secretaries in 2012 and the details thereof?

Public Interest Litigations

2022 **Shri Neeraj Shekhar:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the details of the number of PILs filed during 2018, 2019, 2020 and 2021 till date, High Court-wise and year-wise;
- (b) the details of PILs disposed off out of the above and number of pending PILs as on date, High Court-wise and year-wise; and
- (c) the details of regular cases heard and disposed off during the above period and details of pending regular cases as on date, High Court-wise and year-wise?

Holidays in Judiciary

2023 # Dr. Kirodi Lal Meena:

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether there are more holidays in the Judiciary in comparison to Legislature and Executive and if so, the details thereof;
- (b) whether initiatives like reducing the number of holidays, opening of courts on sundays, filling up vacancies of Judges and limiting the number of hearing would help in clearing all pending cases; and
- (c) if so, the steps being taken/ proposed to be taken by Government to settle pending cases?

Tribunals in the country

2024 Shri Iranna Kadadi:

Will the Minister of **Law and Justice** be pleased to state:

- (a) the number of tribunals functioning as on date;
- (b) the total number of cases pending in various tribunals as on date, tribunal-wise;
- (c) the present status of progress made with regard to the merger of various tribunals in the country;
- (d) whether Government has consulted various Ministries under which the said tribunals are functioning and their responses in this regard;
- (e) if so, the details thereof and the steps taken/proposed to be taken by Government in this regard; and
- (f) whether these tribunals have been successful in achieving their objectives and if not, the steps taken/being taken by Government to review/improve their functioning?

Video conferencing facility at Magistrate Courts and Session Courts

2025 Prof. Manoj Kumar Jha:

Will the Minister of **Law and Justice** be pleased to state:

- (a) the details of Magistrate Courts and Session Courts in the country which have fully functional video-conference systems for the purpose of conducting proceedings;
- (b) whether the system(s) is/are available per court or court complex as a whole; and
- (c) the complete details of Magistrate and Session Courts in the country which still do not have functional video conference systems for the purpose of conducting proceedings?

Norms for Judges to population ratio

2026 Shri K.C. Venugopal:

Shri Sanjay Seth:

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether any norms have been laid down regarding the ratio of the number of Judges to the total population of the country, if so, the details thereof along with the present ratio in

this regard;

- (b) whether the Judge-population ratio has deteriorated in the country during each of the last three years and the current year, if so, the details thereof;
- (c) whether Government has made/ proposes to make any assessment of the Judge-population ratio in the country, if so, the details thereof; and
- (d) the steps taken by Government to improve the Judge-population ratio in the country?

Vacancies in North Eastern States

2027 **Shri Bhubaneswar Kalita:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government has made any assessment of existing vacancies in District Courts and High Courts in the country;
- (b) if so, the details thereof particularly with reference to North Eastern States;
- (c) whether Government propose to take up measures to fill up the vacancies in the Courts; and
- (d) if so, the details thereof?

Accessibility to legal aid

2028 **Shri Sujeet Kumar:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government is aware that according to reports, while legal aid is accessible and ensured to the poor on paper, on ground it proves to have a number of hurdles like corruption, hesitant and unambitious lawyers, among others;
- (b) if so, whether Government has a plan of action to put these reports to rest; and
- (c) if not, the details to back up the counterclaim?

eCourts compliance in subordinate courts

2029 **Smt. Roopa Ganguly:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the number of courts that has been digitised under the eCourt Mission Mode Project, the details thereof;
- (b) the State-wise list of compliance for the subordinate courts, the data thereof; and
- (c) the plans of the Ministry to increase the adoption of eCourts, the details thereof?

Implementation of Uniform Civil Code

2030 **Shri Abdul Wahab:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government has any plan to implement Uniform Civil Code in the country any time soon; and
- (b) if so, the details thereof and the reasons therefor?

Phase-III of eCourts Mission Mode Project

2031 **Shri Binoy Viswam:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the present status of Phase-III of the eCourts Mission Mode Project;
- (b) whether the Ministry has considered the Draft Vision Document for Phase-III as

prepared by the eCommittee of the Supreme Court of India, if so, whether this document has been accepted;

(c) whether the Ministry is considering the use of virtual courts in criminal trial proceedings as a special category of proceedings requiring additional safeguards, if so, the details thereof; and

(d) the Ministry's stand on the live streaming of court proceedings, whether there has been any development on the same?

Use of Hindi and local language

2032 # **Shri Harnath Singh Yadav:**

Will the Minister of **Law and Justice** be pleased to state:

(a) whether any plan has been prepared by Government to impart education to students in legal system in official language Hindi and all Indian mother tongues;

(b) if so, the details thereof;

(c) whether any action plan has been prepared by Government to carry out the proceedings of legal systems i.e. of the Supreme Court/High Courts and higher judicial authorities in official language Hindi and other regional languages; and

(d) if so, the details thereof?

Disqualification of legislators

2033 **Shri Sushil Kumar Gupta:**

Will the Minister of **Law and Justice** be pleased to state:

(a) whether the attention of Government has been drawn to an observation of the Supreme Court that it is for Parliament to legislate and provide a time-frame for adjudication of disqualification petitions against legislators;

(b) if so, whether Government has any plan to amend the relevant laws in this regard;

(c) if not, the reasons therefor; and

(d) whether Government will fix any time-frame for presiding officers to decide such cases within a stipulated period?

Internet voting in the country

2034 **Dr. Amar Patnaik:**

Will the Minister of **Law and Justice** be pleased to state:

(a) whether the Ministry is aware of higher COVID-19 cases as well as lower voter turnout compared to 2016, in the four States that went to the polls in April, 2021, if so, the details thereof and the reaction of Government thereto;

(b) whether the Ministry is aware of the system of Internet-voting or i-voting;

(c) if so, whether the Ministry is considering implementing i-voting in the country; and

(d) if not, the reasons therefor?

Lok Adalats in the country

2035 **Smt. Jharna Das Baidya:**

Will the Minister of **Law and Justice** be pleased to state:

(a) the details of Lok Adalats organised in different States/ UTs during the last three years;

(b) the number of cases disposed off in these Lok Adalats during the last three years;

(c) the steps taken by Government to make the Lok Adalats more effective; and

(d) the number of Lok Adalats proposed to be organised in the country during the current

financial year, State-wise?

National Law University in Andhra Pradesh

2036 **Shri T.G. Venkatesh:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government has received any proposal from the State Government of Andhra Pradesh seeking establishment of National Law University in the State;
- (b) if so, the details thereof; and
- (c) whether any action has been taken/being taken by Government in this direction, the details thereof?

Training and capacity building of civil servants

2037 **Dr. Vinay P. Sahasrabuddhe:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of foreign trainings which have been organized by the Ministry for the civil servants during the last 5 years, the details thereof;
- (b) the number of civil servants who have undergone training and capacity building activities of the Ministry related to urban and rural development; and
- (c) the manner in which the Ministry exactly assesses the capacities built of the participants undergoing trainings?

State collaboration initiatives and competency frameworks

2038 **Dr. Vinay P. Sahasrabuddhe:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of initiatives which were funded by the Ministry under State collaboration initiatives, the State-wise details thereof;
- (b) the number of competency frameworks for civil servants at the cutting-edge level prepared by the Ministry as a part of State collaboration initiatives, the details thereof; and
- (c) whether these frameworks were considered for implementation and the performance assessment of civil servants, if so, the details thereof and if not, the reasons therefor?

Rules for transfer of women employees in Government service

2039 # **Shri Deepak Prakash:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government is likely to formulate any new rules for appointment and transfer of women employees in all the Ministries and, if so, the details thereof;
- (b) the total number of women working in Central Government services in the country including Jharkhand; and
- (c) the number of women working in areas far away from their families along with the details thereof?

Reservation for women in UPSC examination

2040 # **Smt. Phulo Devi Netam:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the States in which women have been given reservation in the State service examination;

- (b) the State-wise details thereof including provision for reservation;
- (c) whether Government proposes to make a provision for women's reservation in the UPSC examination along the lines of State service examination; and
- (d) if so, by when, if not, the reasons therefor?

Exemption for differently abled during COVID-19 lockdown

2041 **Shri Elamaram Kareem:**

Dr. V. Sivadasan:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether differently abled Government employees were given exemption from work during the lockdown period;
- (b) whether the DoPT has received complaints from any organisation/individual regarding their department violating the guideline;
- (c) the departments, institutions and bodies against whom such complaints have been received and the remedial action taken; and
- (d) whether the DoPT circular granting exemption to disabled employees continues to be in force and the period for which it will remain valid?

Sexual harassment cases against Civil Servants

2042 **Shri A. Vijayakumar:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the number of Civil Servants and police officers (IPS) who are under accusation of sexual harassment cases;
- (b) if so, the details thereof;
- (c) whether there are several cases which goes unreported and there is misuse of power by IPS officers by sexual exploitation of subordinates and other such cases; and
- (d) if so, the action taken / to be taken to check such IPS officers?

Administrative reforms

2043 **Shri Abdul Wahab:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government is considering any major administrative reforms in the country; and
- (b) if so, the details thereof and the reasons therefor?

Administrative reforms in civil services

2044 # **Shri Ajay Pratap Singh:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the details of steps taken by Government for administrative reforms in various civil services from year 2016 till date; and
- (b) the schemes proposed by Government for bringing out more reforms in administrative field?

Notional increment for pensioners

2045 **Dr. C.M. Ramesh:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Central Administrative Tribunal (CAT), Allahabad Branch, Allahabad, by its

order dated 26/02/2021 stated that whoever retired from Government Service on 30th June in different years are eligible for notional increment and matters are always judged 'in rem' and cannot be interpreted as 'personam in nature,' the details thereof; and (b) by when DoPT is going to issue necessary orders for these pensioners as above and also in light of Supreme Court judgement on same issue vide its Order dated 23/07/2018 and Review Petition No. 1731/2019 vide its Order dated 08/08/2019, the details thereof and if not, reasons therefor?

Aspirational Districts Programme

2046 **Dr. Banda Prakash:**

Will the Minister of **Planning** be pleased to state:

- (a) the State-wise districts selected as aspirational districts across the country including in Telangana and Andhra Pradesh;
- (b) the salient features, criteria, indicators and survey for selection of the Aspirational Districts Programme;
- (c) the details of amount of funds and projects sanctioned/allocated and utilised in the districts in States covered under the said programme in the country;
- (d) the details of target set by Government along with the achievements made till date and focus areas identified under the said programme; and
- (e) whether Government gave priority to the districts affected by Left Wing Extremism or focus areas identified while selecting aspirational districts?

Projects pending with Government

2047 **Shri Parimal Nathwani:**

Will the Minister of **Planning** be pleased to state:

- (a) the State/UT-wise details of the projects of various States including Andhra Pradesh, Gujarat and Jharkhand pending with the Union Government/NITI Aayog along with the reasons for pendency;
- (b) the number of schemes/projects sanctioned, State/UT-wise including Andhra Pradesh, Gujarat and Jharkhand during the last three years;
- (c) whether the Union Government has received requests from States for approval of pending projects;
- (d) if so, the State/UT-wise details thereof; and
- (e) the reaction of Government thereto?

Backward districts in Aspirational Districts programmes

2048 **Shri M.V. Shreyams Kumar:**

Will the Minister of **Planning** be pleased to state:

- (a) the details of the total number of backward districts selected in the country for the development of education, health care and infrastructure under the Aspirational Districts Programme;
- (b) the total amount sanctioned and released in this regard, State-wise; and
- (c) the details of the works started in these districts and the progress made so far in Kerala thereunder?

Liberalization of space sector

2049 **Shri K.J. Alphons:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the steps that Government has taken to encourage private players to invest in planetary exploration and outer space travel after opening up of the space sector;
- (b) in what manner Government would ensure a level playing field to the private firms so that they can also contribute to India's space sector;
- (c) the requirements which are needed to be fulfilled by the private firms to procure the license to use the facilities and infrastructure at the ISRO; and
- (d) in what manner Government is planning to implement its liberal geospatial data policy which will benefit tech entrepreneurs to use satellite data?

IoT for industries

2050 **Shri Sanjay Raut:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether it is a fact that many private commercial space technology companies are launching 35 plus 5G satellites to build 5G speed network connections and Internet of Things (IoT) functionalities for industries in the country;
- (b) if so, the details thereof indicating precautionary measures taken thereon;
- (c) whether the Ministry is also prepared to launch such technology in various parts of the country; and
- (d) if so, the details thereof indicating target fixed for the next two years?

National Data Bank

2051 **Dr. Vinay P. Sahasrabudhe:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) the total budget allocated by the Ministry specifically for the National Data Bank over the last five years;
- (b) whether the Ministry has undertaken any initiatives pertaining to the usage of Artificial Intelligence, big data analysis in the activities of the National Data Bank;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) whether the Ministry has sought any collaboration with educational institutes across India for developing state-of-the-art data analysis models, if so, the details thereof and if not, the reasons therefor?

Restoration of MPLADS

2052 **Shri K. Somaprasad:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether Government intends to restore the funds under MPLADS, stopped due to COVID-19 during the Financial Year 2020-21 and 2021-22, if so, the details thereof;
- (b) whether Government has taken steps to release the pending installments prior to 31.03.2020, which is due to the Members, but not released due to administrative delays; and
- (c) if so, the details thereof and if not, the reasons therefor?

Modernisation of textile sector

2053 **Shri M. Shanmugam:**

Will the Minister of *Textiles* be pleased to state:

- (a) whether Government propose to improve and modernise the textile sector to compete with other countries of the world;
- (b) if so, the number of textile mills, including NTC mills in the country, State-wise; and
- (c) whether there is any comprehensive planning of Government to improve and modernise the textile mills to be more viable and competitive?

Setting up of textile parks under MITRA Scheme

2054 **Shri M. Shanmugam:**

Shri Y. S. Chowdary:

Will the Minister of *Textiles* be pleased to state:

- (a) the progress of setting up of 7 textile parks as announced in the current year Budget, under the Mega Investment Textile Parks (MITRA) scheme;
- (b) whether the places have been selected, including from Andhra Pradesh, if so, the details of locations; and
- (c) to what extent, the scheme will boost employment generation in the next three years?

Setting up of textile parks

2055 **Dr. Sasmit Patra:**

Will the Minister of *Textiles* be pleased to state:

the details of progress towards setting up of textile parks in the country?

Textile and Apparel Parks in the country

2056 # **Smt. Phulo Devi Netam:**

Will the Minister of *Textiles* be pleased to state:

- (a) the details of Apparel Parks, Mega Apparel Parks, Textile Parks etc. established in the country;
- (b) whether Government proposes to set up common infrastructure including Mega Apparel Park, Textile Park for the development of the textile industry; and
- (c) the schemes being run for the textile industry, the details thereof?

Development programmes for artisans in the country

2057 **Shri Parimal Nathwani:**

Will the Minister of *Textiles* be pleased to state:

- (a) the number of artisans in the country, State-wise including Andhra Pradesh, Gujarat and Jharkhand;
- (b) the details of the welfare development programmes/schemes launched for the artisans;
- (c) whether there is any problem in the implementation of the development programmes/schemes for artisans;
- (d) if so, the details thereof; and
- (e) the remedial measures being taken by Government in this regard?

Condition of handloom workers

2058 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of *Textiles* be pleased to state:

- (a) whether it is fact that the condition of handloom workers is deteriorating day by day and they are unable to sustain, if so, the details of handlooms closed during the last three years;
- (b) whether Government has taken steps to promote handloom through social media campaign and if so, the details thereof and the outcome thereof; and
- (c) the steps taken by Government to boost the handicraft sector across the country and to generate employment in the sector?

Allocation and utilisation of funds

2059 **Shri G.V.L. Narasimha Rao:**

Will the Minister of *Textiles* be pleased to state:

the allocation and utilisation of funds under different schemes of the Ministry for Uttar Pradesh, Andhra Pradesh and Telangana since 2017-18, year-wise including the present year so far?

ITC Mills in the country

2060 **Shri Elamaram Kareem:**

Will the Minister of *Textiles* be pleased to state:

- (a) the number of mills under ITC closed down during the last 2 years;
- (b) whether Government is planning to aid the ITC mills with raw materials and operating cost as these mills are facing acute crisis due to COVID-19 related lockdowns;
- (c) whether Government is aware of the fact that the employees' salaries are pending for months in many mills under ITC, whether Government will take steps to ensure that salaries are paid on time; and
- (d) the reasons for financial crunch in ITC mills and the actions taken by Government to revive these mills?

Impact of COVID-19 on PVTGs

2061 **Dr. Sasmit Patra:**

Will the Minister of *Tribal Affairs* be pleased to state:

the details of impact of COVID-19 on Particularly Vulnerable Tribal Groups (PVTGs) in the country?

EMRS in Assam

2062 **Shri Kamakhya Prasad Tasa:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether in the Union Budget 2021-22, 750 Ekalavya Model Residential Schools (EMRS) are proposed to be set up;
- (b) if so, the details thereof;
- (c) whether any new EMRS are proposed to be established in Assam;
- (d) if so, the details thereof including the places where the new EMRS are proposed to be established and the places where it was already established; and

(e) the time-frame by when the proposed EMRS would be established in Assam?

Tribals of Anini in Dibang valley

2063 **Shri Rakesh Sinha:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the population of Anini in Dibang valley of Arunachal Pradesh and the tribes which inhabit there;
- (b) whether it is a fact that the tribe in Anini relate themselves with the lineage of Rukmini (wife of Lord Krishna);
- (c) whether there is a high suicide rate among the tribes of Anini and also Dibang valley;
- (d) whether Government has done any survey/study to understand the psychological or other reasons for such traits;
- (e) if the suicide rate is high then the steps taken to prevent it and treat the people there; and
- (f) the source of income of people in Anini?

Conversion of forest villages into revenue villages

2064 # **Shri Rajmani Patel:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Rules, 2007 have been formulated and same are in effect, currently;
- (b) whether a decision was taken to convert the 925 forest villages in Madhya Pradesh into revenue villages, as per Section 3(1)4 of the Act;
- (c) whether State Government of Madhya Pradesh has so far, not declared those village as revenue villages, unlike Chhattisgarh and other States; and
- (d) if so, the reasons therefor and by when such a declaration would be made?

Gorkha sub-castes of Assam

2065 **Smt. Shanta Chhetri:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) the steps taken to confer the status of ST to Gorkha sub-castes of Assam;
- (b) whether State Government of Assam has send the recommendation on Gorkha sub-castes of Assam to the Central Government; and
- (c) if so, the details thereof and if not, the reasons therefor?

Post-Matric Scholarship Scheme in Maharashtra

2066 **Dr. Fauzia Khan:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether Government has launched a Post-Matric Scholarship Scheme for the students belonging to ST categories;
- (b) the share of the Union and State Government in the said scholarships;
- (c) whether Government of Maharashtra has requested ₹1480 Lakh under the same scheme in 2020-21, if so, the details thereof along with the action taken on the request; and
- (d) the funds allocated/spent for the students along with the number of beneficiaries during

the past two years in the State of Maharashtra in the Post-Matric Scholarships?

Land reforms for tribals

2067 **Smt. Jharna Das Baidya:**

Will the Minister of ***Tribal Affairs*** be pleased to state:

- (a) the steps taken by Government to improve the quality of life of tribal people;
- (b) whether Government is aware that the implementation of land reforms is a panacea for improvement of life; and
- (c) if so, the steps taken in this direction?

Setting up of Rashtriya Mahila Kosh

2068 **Shri Irranna Kadadi:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) whether Government has set up Rashtriya Mahila Kosh(RMK);
- (b) if so, the details and the objectives for setting up the RMK;
- (c) whether the RMK has revised its loan guidelines to facilitate lending to needy women/women entrepreneurs and if so, the number of women benefitted under the said scheme, State/UT-wise including Karnataka; and
- (d) whether Government has taken steps to spread awareness among women entrepreneurs for smooth implementation of the said scheme and if so, the details thereof?

Supplementary nutrition under ICDS

2069 **Smt. Vandana Chavan:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) State/UT/category-wise allocation, expenditure and receipt of funds and entitlements under supplementary nutrition of Integrated Child Development Services (ICDS) Scheme;
- (b) State/UT-wise data on ICDS implementation from latest monthly progress report;
- (c) whether Government is providing services such as growth monitoring and home visits, and if not, the reasons therefor;
- (d) whether Government has conducted any assessment of the effect of COVID-19 pandemic on women and children's nutritional and health status, and if not, the reasons therefor; and
- (e) whether Government plans to provide additional allocations to address nutritional gaps for women and children?

Malnutrition among women and children

2070 # **Smt. Phulo Devi Netam:**

Will the Minister of ***Women and Child Development*** be pleased to state:

- (a) the prevalence of malnutrition among women and children in India, the amount by which it is greater or lesser than the global average, the details thereof;
- (b) whether it is a fact that about 18 per cent of children under the age of five are facing wasted growth for the last two years, if so, the percentage by which it is greater than the global average, the details thereof;
- (c) the number of children in India having less than average height; and
- (d) the efforts being made by Government to overcome the above shortcomings, the details thereof including the achievements?

Evaluation of Nutrition Rehabilitation Centres

2071 **Dr. Banda Prakash:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government has evaluated the accessibility of Nutrition Rehabilitation Centres (NRCs) and their effectiveness in treating Severe Acute Malnourished (SAM) children especially during the COVID-19 lockdown;
- (b) if so, the details thereof with an emphasis on their functioning during the COVID-19 lockdown;
- (c) if not, the reasons therefor;
- (d) the details of the number of children found to be SAM during the years 2018, 2019 and 2020, State-wise; and
- (e) observations with regard to percentage increase or decrease recorded over the three years?

POCSO e-Box

2072 **Shri Subhash Chandra Singh:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of complaints received so far through Protection of Children from Sexual Offences (POCSO) e-Box during each of the last three years and the current year, State/UT-wise;
- (b) if so, the details and the outcome thereof;
- (c) whether Government has also reviewed the action taken on these complaints in a timely manner; and
- (d) if so, the details thereof?

Additional nutrition to children through Anganwadis

2073 # **Smt. Kanta Kardam:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government has proposed to provide additional nutrition to children through Anganwadis in the country, under Poshan Abhiyaan;
- (b) whether any survey has been conducted so far to collect data on the requirements for finalization of supply, if so, the details thereof;
- (c) whether Government has appointed any agency for the purchase and supply of food in this regard, if so, the details thereof; and
- (d) the mechanism adopted for proper monitoring of the Poshan Abhiyaan?

Smart Anganwadi Project

2074 **Shri K. Somaprasad:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the relevant information on Integrated Child Development Services and Anganwadi Kendras;
- (b) the current total number of non-functional Anganwadi Kendras in the country, State /UT-wise;
- (c) the steps being taken to make them functional;
- (d) the detailed information on the 'Smart Anganwadi Project';
- (e) whether Thiruvananthapuram has been chosen to host first 'Smart Anganwadi' in the State of Kerala; and

(f) if so, the details of financial assistance towards the said project and the projected developments in the Kendra?

Allocation and utilisation of funds

2075 **Shri G.V.L. Narasimha Rao:**

Will the Minister of **Women and Child Development** be pleased to state:

the allocation and utilisation of funds under different schemes of the Ministry to Uttar Pradesh, Andhra Pradesh and Telangana since 2017-18, year-wise including the present year so far?

Mission Vatsalya

2076 **Shri Partap Singh Bajwa:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) total number of Child Care Institutions (CCIs), Specialised Adoption Agencies (SAA) and open shelters assisted under the Integrated Child Protection Services (ICPS) scheme for the years 2018-19 till present and State-wise list of the same;
- (b) total number of CCIs for boys and girls and State-wise list of the same;
- (c) total number of children located in facilities under ICPS and annual intake for the years 2018-19 till present and a State-wise list of the same; and
- (d) total number of Juvenile Justice Boards constituted for the years 2019-20 till present and a State-wise list of the same?

Budget allocation and expenditure for Nirbhaya Fund

2077 **Shri Shaktisinh Gohil:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the details of budget allocation and expenditure for Nirbhaya Fund during the last five years;
- (b) the State-wise details of projects implemented under the Nirbhaya Fund since its inception; and
- (c) the year-wise details of disbursement of compensation to victims of sexual assault released under the Compensation Scheme for Women Victims/Survivors of Sexual Assault/other Crimes since 2018?

Conviction rate in POCSO cases

2078 **Shri K.J. Alphons:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether the Fast Track Courts have been set up to look into the cases on priority basis to ensure the proper implementation of the POCSO Act;
- (b) the conviction rate in POCSO cases, the reasons for the majority of child sexual abuse cases being ending in acquittal;
- (c) whether the amendment made in POCSO Act by Government led to significant decline of the sexual abuse against the children by acting as a deterrent, the available data thereof; and
- (d) the steps that Government has taken to create awareness regarding the POCSO Act?

Children orphaned due to COVID-19**2079 Shri Digvijaya Singh:****Shri Naresh Gujral:**Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether it has estimated the number of children who have been orphaned as a result of loss of both parents due to COVID-19;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor; and
- (d) the steps that the Ministry is taking to ensure the welfare and social security of this group of children?

Progress in Poshan Abhiyaan**2080 Shri Ripun Bora:**Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether it is a fact that in 2018, Government launched the Poshan Abhiyaan aimed at reducing stunting, under-nutrition, low birth weight (among young children) and anaemia (among young children, women, adolescent girls) of the country;
- (b) if so, the progress therein so far and results therefor; and
- (c) the action taken by Government during the lockdown period and the entire ongoing COVID-19 scenario for the pregnant and lactating mothers and children who need additional safe and nutritious diets, special care, support and institutional rehabilitation thereof?

New Delhi
The 29th July, 2021
07 Sarvana, 1943 (Saka)

Desh Deepak Verma,
Secretary-General.

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